

@ITEM NO.36

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 236-238/2015

VINOD KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ORS. ETC.

Respondent(s)

Date : 02/02/2016 These appeals were called on for hearing today.

For Appellant(s) Mr.Nandlal Kumar Mishra,Adv.

Mr. Kaushal Yadav,Adv.

For Respondent(s) Mr.Santosh Kumar,Adv.

Ms. Anindita Pujari,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 20.11.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)

Registrar

SB